

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4254
ANSWERED ON:26.08.2004
BENEFIT OF DA MERGER TO DEFENCE PERSONNEL
Mandlik Shri Sadashivrao Dadoba

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Defence personnel are deprived of the CILQ (HRA) benefits of DA merger announced by the Government in the recent past;
- (b) if so, the details in this regard and the reasons therefor; and
- (c) the time by which the Government will give the said benefit to Defence personnel?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

- (a) No, Sir. House Rent Allowance is granted to Service Officers at the same scale as notified for all other categories of Central Government employees by the Government. Compensation In Lieu of Quarters (CILQ) is granted at fixed rates to Personnel Below Officer Rank (PBOR) as per their rank and as per classification of cities. No House Rent Allowance (HRA) is admissible to them.
- (b) Question does not arise.
- (c) Question does not arise.